

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

**CAUSE LIST**  
**Central Zonal Bench**  
**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

Date: 03<sup>th</sup> November, 2014  
TIME: 10.30 hrs. to 13.15 hrs.  
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER  
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 330/2014	Kamal Kumar Lath & Ans. Vs. Union of India & Ors.	Mr. Manoj K. Agrawal Adv.	
<b>ON DEFAULT</b>				
2.	Original Application No. 87/2014 (WP 2359/2010) (THC)	Tulsi Advani Vs. State of Rajasthan & Ors.	Mr. Rajendra Kumar Sharma Adv.	
3.	Original Application No. 88/2014 (WP 2356/2013) (THC)	Mehmood Ali Vs. State of Rajasthan & Ors.	Mr. Dharmendra Jain Adv.	
4.	Original Application No. 90/2014 (WP 9022/2007) (THC)	Bhunda Khan Vs. State of Rajasthan & Ors.	Mr. H.P. Singh Adv.	
5.	Original Application No. 95/2014 (WP 7442/2012) (THC)	Sunil Kumar Agrawal Vs. State of Rajasthan & Ors.	Mr. Anurag Sharma Adv.	
6.	Original Application No. 96/2014 (WP 1952/2012) (THC)	M/S Vimal Grit Udyog Vs. State of Rajasthan & Ors.	Mr. S.K. Shukla Adv.	
7.	Original Application No. 98/2014 (WP 1111/2012) (THC)	M/S Rao Yogendra Grit Udhyog Vs. State of Rajasthan & Ors.	Mr. S.K. Shukla Adv.	
8.	Original Application No. 99/2014 (WP 11122/2011) (THC)	Raj Srinarain meena & Ors. Vs. State of Rajasthan & Ors.	Mr. Madu Meena Adv.	

9.	Original Application No. 100/2014 (WP 3107/2008) (THC)	Smt.Santosh Sharma  Vs.  State of Rajasthan & Ors.	Mr. Ashwani Chobisa Adv.	
10.	Original Application No. 101/2014 (WP 1010/2011) (THC)	Santosh Kumar Jangid  Vs.  State of Rajasthan & 2 Ors.	Dr. M.S. Kachhwaha Adv.	
11.	Original Application No. 103/2014 (WP 13127/2009) (THC)	M/s Hanuman Sahai Gupta  Vs.  State of Rajasthan & Ors.	Mr. A.K. Bajpai Adv.	
12.	Original Application No. 307/2014 (WP 10170/2008) (THC)	Sarbjot Singh walia  Vs.  State of Rajasthan & 8 Ors.	Mr. Suresh Sahani Adv.	